GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.437

TO BE ANSWERED ON THE 19TH JULY, 2022/ ASHADHA 28, 1944 (SAKA)

ENEMY PROPERTY

437. DR. DHAL SINGH BISEN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has details of enemy property in the country and if so, the details thereof, State/UT-wise;
- (b) the details of the utilisation made/being made of enemy property by the Government so far;
- (c) whether the leasing or sale of enemy property is legitimate;
- (d) if not, whether the Government is in receipt of complaints regarding leasing or sale of enemy property;
- (e) if so, the number of complaints received by the Government so far regarding leasing/sale of enemy property; and
- (f) the details of the action taken by the Government against the accused for leasing/selling enemy properties illegally?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) The State/UT-wise details of enemy property in the country are at

Annexure-I

(b) As per information received from Custodian of Enemy Property for India (CEPI), no enemy property is being utilized by the Govt. for any purpose.

(c) to (f) The leasing or sale of enemy property is provided under the Enemy Property Rules, 2015 and the Enemy Property (Amendment & Validation) Act, 2017. Complaints are received from time-to-time which are addressed as per existing procedure. Based on examination of cases, Government has initiated departmental enquiry/CBI enquiry against officials of State Government of Uttar Pradesh, CEPI and MHA and other private persons.

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Annexure-I

State/UT-wise details of the Enemy Property in India.

SI.No.	State/UT	Enemy Properties	SI.No.	State/UT	Properties
1.	Uttar Pradesh	6,255	13.	Kerala	71
2.	West Bengal	4,088	14.	Uttarakhand	69
3.	Delhi	659	15.	Tamil Nadu	67
4.	Goa	295	16.	Meghalaya	57
5.	Maharashtra	208	17.	Assam	29
6.	Telangana	158	18.	Karnataka	24
7.	Gujarat	151	19.	Rajasthan	22
8.	Tripura	105	20.	Jharkhand	10
9.	Bihar	94	21.	Daman & Diu	4
10.	Madhya Pradesh	94	22.	Andhra Pradesh	1
11.	Chhattisgarh	78	23.	Andaman & Nicobar	1
12.	Haryana	71	24.	Total	12,611*

*(Out of 12,611 properties vested in the Custodian of Enemy Property for India(CEPI), 12,485 relate to Pakistani Nationals & 126 to Chinese Nationals)
